

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 9179 - JK (LD) of 2025

DATED:- 30 - 07 - 2025

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:-30.07.2025

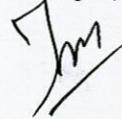
No:- LAW-OIC/07/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 9179 - JK(LD) of 2025 dated 30.07.2025.

S.No.	Case No.	Filing year	Title of the case	OIC	Designation
1	WPC No. 1490	2025	Sushma Devi V/s UT	Nisar Ahmed	CDPO Marmat
2	WPC No. 2199	2023	Daizy Bhat V/s UT	Musheer Ahmed	Mission Director Poshan J&K
3	SWP No.1462	2011	Masrat Naz	Shehzad Ahmed Azad	CDPO Surnkote
4	SWP No.1841	2016	Zarina Akhter V/s UT		
5	SWP No. 1074	2012	Naseem Akhter V/s State		
6	SWP No. 2439	2016	Shabina Akhter V/s state	Kuldeep Kumar	CDPO Dharabshalla
7	WPC No. 2211	2024	Kiran Kumari V/s UT	Shahid Muqhal	CDPO Arnas
8	WPC No. 1177	2023	Nisha Devi V/s UT	Israr Bukhari	CDPO Bhudhal
9	WPC No. 1429	2023	Meera Sharma V/ UR	Sakshi Mahajan	CDPO Gandhi Nagar

Reserve

Jm